



JOURNAL ON RIGHTS OF THE CHILD

Volume V

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CALL FOR PAPER- 2019

Centre for Child Rights, National Law University Odisha, Cuttack invites contributions for the 5th Volume of “**Journal on Rights of the Child**” in the form of articles, case comments, legislative comments and book reviews. The journal is supported by **UNICEF** and would be published by **EBC** (Eastern Book Company)

Centre for Child Rights (CCR) is the specialized research centre of the National Law University Odisha, Cuttack. The Centre was established in the year 2015 with a mission to improve access to justice for children and promote research, advanced learning and advocacy to strengthen child rights laws, policies and practices in India.

As the part of its research endeavors, CCR National Law University Odisha brings out its annual flagship publication in the form of Journal on Rights of the Child. This year the Editorial Board of the journal has decided to invites articles, case comments etc. on the theme of “**Law, Policy and Practice of Child Rights in India**”.

Original and unpublished writings by teachers, students, lawyers, professionals etc. are welcomed and can be submitted at childrightsjournal@nluo.ac.in. Journal on Rights of the Child aims to encourage interdisciplinary discourse on the above mentioned theme. Therefore articles from disciplines other than law are also welcomed.

All articles, book reviews and case comments should be original and not published elsewhere. An abstract of 150-300 words and undertaking/cover letter addressed to Editor-in-chief should also be submitted along-with articles and comments. The undertaking/cover letter must provide details about the author/s along with the undertaking regarding originality and fact that the manuscript has not been published elsewhere. Undertaking/cover letter must be signed by the author/s and scanned copy must be sent on the given mail. Given below is the word limit for the different categories of writings.

Particulars	Word-Limit
Long Article	5000-7000 words
Short Article	4000-5000 words
Book Review	2000-3000 words
Case Comment/Legislative Comment	2000-3000 words

Submission Guidelines

Font Type and Size (Main Text)	Times New Roman, 12
Font Type and Size (Footnotes)	Calibri, 10
Line Spacing (Main Text) and (Footnotes)	1.5, Single
Citation Format	OSCOLA
File Format	.doc or .docx
Joint Authorship	Maximum of two authors can collaborate for any submission
Mailing address for submission	childrightsjournal@nluo.ac.in
Last Date for Submission	02-11-2019
Tentative Publication	February-March 2020
Name of the File	Name of the Author + Title of the Submission
Headings and Sub-Headings	Use of Headings and Sub-Headings is encouraged. Headings and Sub-Headings should be numbered, should be of the same font type and size as the main text and should be in bold.
Checklist for Submission	<ul style="list-style-type: none"> i. Undertaking/Cover Letter [must include undertaking regarding originality/unpublished nature of the work] [Signed and Scanned copy] ii. Abstract iii. Manuscript

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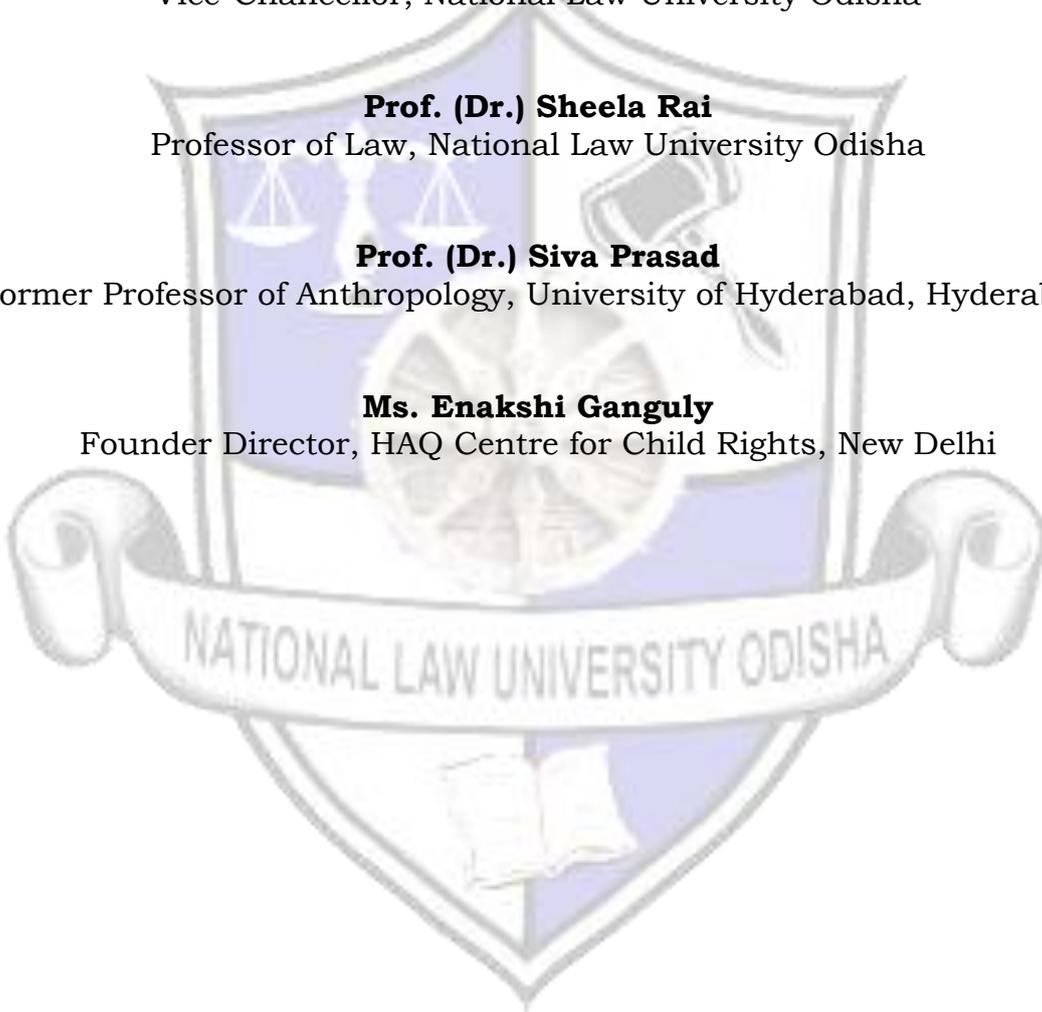
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